

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1278 of 2019

IN THE MATTER OF:

Gandhar Oil Refinery (India) Ltd.

...Appellant

Versus

**Madhucon Sugar and Power
Industries Ltd.**

...Respondent

Present:

For Appellant : None

O R D E R

20.11.2019 Nobody appears on behalf of the Appellant. Earlier on 18th November, 2019 when the matter was called for, nobody appeared for the Appellant and the case was adjourned for today to give another opportunity. Further, we find that there is a delay in filing the appeal.

For the reason aforesaid, we dismiss the appeal for non-prosecution.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

/ns/gc